

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/463 /2006 - EX[DB]

Date 08/10/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
C.C.E ALLAHABAD
38,M.G.MARG, CIVIL LINES, ALLAHABAD
C.C.E ALLAHABAD

EAGLE METAL PRINTERS PVT LTD.

Appellant

Vs

Respondent

2009 EX[DB] dated 01-10-09

I am directed to transmit herewith a certified copy of Final order No. 761/

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

EAGLE METAL PRINTERS PVT LTD.

EAGLE METAL PRINTERS PVT LTD. MOHAMMAD NAGAR, PO, ASNEHRA DISTT-BASTI(U.P.)

2. Adv. / Consult

NONE

3 C.D.R

~~4 C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House.1-8, Sector - 10, Faridabad 121003 (Harvana)

16 Office Copy

17 Guard file


Assistant Registrar
(Excise Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-DB

Excise Appeal No.E/463/2006

[Arising out of Order in Appeal No.118-CE/ALLD/ 2005 dated 30.11.2005 passed by the Commissioner (Appeals), Central Excise, Allahabad].

Date of Hearing:30.09.2009
Date of decision: 30.09.2009

CCCE, Allahabad

...Appellant

Vs.

Eagle Metal

... Respondent

Present for the Appellant :Shri. S. Chand, SDR
Present for the Respondent:None

Coram: Hon'ble Mr.D.N.Panda, Judicial Member
Hon'ble Mr. Rakesh Kumar, Technical Member

FINAL ORDER NO. 761/09-EX DATED:30.09.2009

PER: D.N.PANDA

None present for respondent. To grant fair opportunity of rebuttal to the respondent it would be proper to send back the matter to the Id. Commissioner (Appeals) to consider ground of appeal of revenue and allow both sides to place their case for proper decision. With this direction, we remand the matter setting aside the impugned order.

[Dictated & Pronounced in the open Court].

(D.N.PANDA)
JUDICIAL MEMBER

(RAKESH KUMAR)
TECHNICAL MEMBER

Anita